

THURSDAY, THE 23<sup>RD</sup> DAY OF JULY 2026

OP(CRL.) No. 448 of 2021

SUO MOTU

VS

STATE OF KERALA & ANOTHER

**ADVS FOR PETITIONER/S:**

SUO MOTU

**ADVS FOR RESPONDENT/S:**

SHRI.P.NARAYANAN, ADDL.PUBLIC PROSECUTOR,  
DIRECTOR GENERAL OF PROSECUTION

**SOUMEN SEN, C.J.**

**&**

**SYAM KUMAR V.M., J.**

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**OP(Crl) No.448 of 2021**

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**Dated this the 23<sup>rd</sup> day of July 2026**

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**Appearance:**

For the Respondents : Mr. C. Rasheed, Spl GP to DGP  
: Ms. S. Krishna (Advocate by Court  
Order)

Amicus Curiae : Mr. P.B. Subramanyan

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**ORDER**

**SOUMEN SEN, C.J.**

The report filed by the High Court Administration shows that there are 555 cases pending against sitting/former MPs/MLAs as on 30<sup>th</sup> June 2026, whereas the report filed by the State Police Chief, the total number of cases as on 04<sup>th</sup> June 2026 is only 256 and hence, the statistics furnished by the State Police Chief needs correction.

2. The report filed by the District Judiciary shows that there are 12 five plus year old cases in which process (summons/warrants) remains pending due to non-execution. The report further reveals that there are 31 cases which are more than two year old in which process (summons/warrants) remains pending due to non-execution. All the details have been shared with the State Police Chief by the Registrar General of this Court. The Registrar (District Judiciary) shall forward the list of cases filed along with the compliance report on 21<sup>st</sup> July 2026 to the Special Government Pleader to ensure that in future, the State Police Chief is more diligent in filing reports regarding the cases pending against sitting/former MPs/MLAs.

3. A report has been filed by the Assistant Inspector General of Police on 22<sup>nd</sup> July 2026. It appears from the report that a large number of warrants have till now remained unexecuted in respect of cases registered in Thiruvananthapuram city. The Assistant Inspector General of Police is directed to file a comprehensive report, after taking

into consideration, the compliance report filed by the Registrar (District Judiciary) on 21<sup>st</sup> July 2026.

Post on 13.08.2026

Sd/-

**SOUMEN SEN,  
CHIEF JUSTICE**

Sd/-

**SYAM KUMAR V.M.,  
JUDGE**

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